

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 23.12.2020 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1114 of 2020	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	
2.	Comp. App. (AT) (Ins) No. 1115 of 2020	Talha Yunus Sareshwala Vs. Parsoli Motor Works Pvt. Ltd. & Ors.	Heena George	Diwakar Maheshwari
3.	Comp. App. (AT) (Ins) No. 1116 of 2020	Sumit Binani Resolution Professional of KSK Mahanadi Power Company Ltd. Vs.	Misha	
4.	Comp. App. (AT) (Ins) No. 1117 of 2020	Jay Overseas Pvt. Ltd. Vs. George Samuel RP for Jason Dekor Pvt. Ltd. & Anr.	Aastha Mehta	
5.	Comp. App. (AT) (Ins) No. 1118 of 2020	Thomas George Vs. Union Bank of India & Anr.	Arvind Kr. Jadon	Ekta Choudhary
6.	Comp. App. (AT) (Ins) No. 1119 of 2020	Kotak Mahindra Bank Ltd. Vs. Committee of Creditors of Jaihind Projects Ltd. & Ors.	Charu Sachdev	
7.	Comp. App. (AT) (Ins) No. 1120 of 2020	Omkara Assets Reconstruction Pvt. Ltd. Vs. Amit Gupta & Ors.	Lzafeer Ahmad	
8.	Comp. App. (AT) (Ins) No. 1121 of 2020	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	
9.	Comp. App. (AT) (Ins) No. 1122 of 2020	Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors.	Gaurav Nair	

10.	Comp. App. (AT) (Ins) No. 1123 of 2020	Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors.	Anne Methew	
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**